

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/S KRISTAL INFRASTRUCTURE LIMITED BUSINESS OF REAL ESTATE DEVELOPMENT AT TRIVANDRUM

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Kristal Infrastructure Limited PAN: AACCK8097Q CIN: U45201KA2006PLC038571
2.	Address of the registered office	No. 1, K 4 th Cross, 29 th Main BTM Layout, II Stage Bangalore, Karnataka- 560078
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Kristal Tech Park View, located at Aattipra Village, Thiruvananthapuram, Kerala - 695581
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NA (since the financial statements of the last financial year are not provided)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: cirp.kristal@gmail.com . However, the list of creditors is available on IBBI website - https://ibbi.gov.in/en/claims/front-claim-details/22722
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.kristal@gmail.com
10.	Last date for receipt of expression of interest	11 November 2025
11.	Date of issue of provisional list of prospective resolution applicants	16 November 2025
12.	Last date for submission of objections to provisional list	21 November 2025
13.	Date of issue of final list of prospective resolution applicants	26 November 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1 December 2025
15.	Last date for submission of resolution plans	31 December 2025
16.	Process email id to submit Expression of Interest	cirp.kristal@gmail.com

Note:- The 180 day timeline for completing the Corporate Insolvency and Resolution Process of the Corporate Debtor is coming to an end on 26-11-2025. This Form G is issued in anticipation that the extension of the timelines as approved by the Committee of Creditors shall be approved by the Hon. National Company Law Tribunal.



Sd/-

Nilesh Rajendra Kothari
Resolution Professional

In the matter of Kristal Infrastructure Limited
IBBI/IPA-002/IP-N01225/2022-2023/14132

AFA valid upto: 31.12.2025

IBBI Registered Address: A703, Iskon Riverside, Near Shelaleikh Society,
Shahibaug, Ahmedabad, Gujarat-380004

Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate,
Near Metro Mall and Tata Power Petrol Pump,
Western Express Highway, Borivali East - 400066 Mumbai

Email Id: cirp.kristal@gmail.com

Date: 27th October 2025
Place: Mumbai

